

Annexure-1

Name of the Corporate Debtor: Hindustan Paper Corporation Limited - In Liquidation; Date of commencement of liquidation: 02.05.2019; List of stakeholders as on: 25.07.2022

List of Secured Financial Creditors

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee					
1	Canara Bank		3,303,276,575.84	3,253,917,762.00	Secured Financial Creditor	Working Capital Loan - Rs.121.60 Crore Short Term Corporate Loan - Rs.95.00 Crore	Yes	Note (*)		63.83		49,358,813.84		
2	State Bank of India		1,844,137,125.00	1,844,137,125.00	Secured Financial Creditor	Working Capital Loan - Rs.120.00 Crore	Yes				36.17		-	
TOTAL			5,147,413,700.84	5,098,054,887.00						100.00		49,358,813.84		

Note (*) **Primary Security for working capital facility:**

First charge in favour of Canara Bank, Prime Corporate Branch, Kolkata on pari passu basis with STATE BANK OF TRAVANCORE(State Bank of India) by Equitable mortgage by deposit of title deeds of four immovable properties of the company towards working capital facilities of Rs.241.60 crores granted by the Consortium of Canara Bank-Rs.121.60 crores & State Bank of Travancore- Rs.120.00 crores granted by the Bank. The charge is limited to Rs. 241.60 crores towards working capital facility granted by the consortium. The details of four immovable properties are as below:

- Factory land & building of Cachar Paper Mill at Panchgram district: Hailakandi, Assam.
- Factory land & building of Nagaon Paper Mill at PO Kagajnagar, District: Morigaon, Assam.
- Residential Flats(staff quarters) at HPC Housing Complex at Saltlake HC Block, Sector-III, Kolkata

Primary Security for Short Term Corporate Loan:

Pari Passu first charge by way of hypothecation of raw materials, stores, spares, chemicals, stock in process, finished goods and entire Book debts.

Collateral/Secondary Security for Short Term Corporate Loan:

Pari Passu first charge on entire fixed assets of the Company including Capital Work In Progress excluding land & building. Negative lien on landed properties at following location:

- Factory land & building of Cachar Paper Mill at Panchgram district: Hailakandi, Assam.
- Factory land & building of Nagaon Paper Mill at PO Kagajnagar, District: Morigaon, Assam.
- Residential Flats(staff quarters) at HPC Housing Complex at Saltlake HC Block, Sector-III, Kolkata 700106.
- Office premises (Land & Building), South Tower, 4th